

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 11.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/418/ (IB)/2017

NAME OF THE PETITIONER(S)

: ELECTROMECH MATERIAL HANDLING SYSTEM

INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: SHRIRAM EPC LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

N. P. VIJAY KUMAR

R. PRHDEEP

VISHNU MOHAN

ORDER

Counsel for Petitioner present. Counsel for Respondent also present. At request, time is enlarged for submissions by both the counsel. Put up on 08.09.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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